

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

31(ND)/2016

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2019

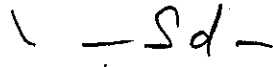
NAME OF THE COMPANY: Anil Goyal & Ors. Vs.M/s. Kalyan Polypacks
Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Raghavendra M Bajaj, Advocate for R-4
ORDER

CA-587/2019 has been filed by respondent no.4. Notice of this application
be effected on the non-applicants for 24th July, 2019. Dasti



(V.K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)